

**IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION**

CRIMINAL MISC. PETITION NO.20556 OF 2008

IN

WRIT PETITION (CRL.) NO(s). 219 OF 2001

OM PRAKASH SRIVASTAVA

....PETITIONER

VERSUS

UNION OF INDIA THR. C.B.I. & ORS.

....RESPONDENTS

ORDER

Heard learned counsel for the Petitioner.

**Criminal Miscellaneous Petition No.20556/2008 in W.P.(Crl.)No.219/2001 is
dismissed.**

**.....J.
(TARUN CHATTERJEE)**

**.....J.
(V.S. SIRPURKAR)**

**NEW DELHI,
JANUARY 13, 2009.**